

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2014 &
IA NOs. 316, 392, 394 of 2014 & 287 OF 2015**

Dated: 02nd May, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Reliance Infrastructure Ltd.

.... Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent (s)

Counsel for the Appellant(s)

: Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza

Counsel for the Respondent(s)

: Mr. Buddy A. Ranganadhan
Mr. S. Venkatesh
Mr. D.V. Raghu Vamsy for R-1

Mr. Abhishek Munot
Mr. Akshat Jain for R-2

Mr. Avijeet Lala
Mr. Sakya Singha Chaudhuri
Ms. Molshree Bhatnagar
(in I.A. No. 392/2014)

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **25.07.2016.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson